

**HIGH COURT OF KARNATAKA,
BENGALURU – 560001**

**HCRB/ACS-11/ 2022
DATED 31ST MARCH, 2023**

**SELECTION LIST OF CANDIDATES FOR THE POST OF
ASSISTANT COURT SECRETARY (STENOGRAPHER)**

In pursuance of this office Notification No. HCRB/ACS-11/2022 dated 07.03.2022, inviting online applications for direct recruitment to the post of Assistant Court Secretary (Stenographer), for filling up 54 posts (44 posts including 04 backlog posts under Residual Parent cadre and 10 posts including 05 backlog posts under Local Cadre) as per High Court of Karnataka Service (Conditions of Service and Recruitment) Rules, 1973, as amended from time to time and the High Court of Karnataka Service (Direct Recruitment by Selection) Rules, 1984, as amended from time to time, following candidates are selected in the order of merit:

**CANDIDATES SELECTED UNDER RESIDUAL PARENT
CADRE**

Sl. No	Application Number	Register Number	Name of the Candidate	Category / Quota claimed	Selected category
1	HCK2202ACS000273	ACS22043	RACHANA S	Cat-III(B) / DP	GM-UR
2	HCK2202ACS000806	ACS22125	CHAITHANYA K	GM	GM-UR
3	HCK2202ACS000147	ACS22021	DIVYA DHAMAPPA UDDANNAWAR	ST	GM-UR
4	HCK2202ACS001287	ACS22209	PRAJWAL A	GM	GM-UR
5	HCK2202ACS000156	ACS22024	HARIKRISHNA V	GM	GM-EX*

Sl. No	Application Number	Register Number	Name of the Candidate	Category / Quota claimed	Selected category
6	HCK2202ACS001043	ACS22163	BINDIYA N	SC	GM-WM
7	HCK2202ACS000418	ACS22067	PREMCHANDRA M R	Cat-II(A) / DP	GM-DP
8	HCK2202ACS000956	ACS22152	NIJAMUDDIN JAMKHANDI	Cat-I / KM	GM-KM
9	HCK2202ACS000596	ACS22100	MAMATHA R	Cat-II(A)	GM-WM
10	HCK2202ACS000954	ACS22151	ROSHALI K MALADAKAR	Cat-II(A)	GM-WM
11	HCK2202ACS001466	ACS22235	MEGHA MOHAN	Cat-II(A)	GM-WM
12	HCK2202ACS000790	ACS22124	DHAKSHAYINI R	SC	GM-WM
13	HCK2202ACS000233	ACS22033	G SHREERAKSHA	GM	GM-WM
14	HCK2202ACS000522	ACS22085	PADMASHREE SHEKHAR DESAI	Cat-III(B) / KM	GM-EX*
15	HCK2202ACS000247	ACS22035	KOMALAKSHI ADRUSHAPPA VANTAGITTI	Cat-I	Cat-I-WM
16	HCK2202ACS000993	ACS22155	SUMA M R	SC / KM	SC-WM
17	HCK2202ACS000357	ACS22055	ARSHIFA BAHAR KHANAM	Cat-II(B)	Cat-II(B)-WM
18	HCK2202ACS000815	ACS22126	RACHANA K	GM /RU	GM-RU
19	HCK2202ACS001484	ACS22238	PRIYANKA H M	ST	ST-WM
20	HCK2202ACS000556	ACS22091	ANJALI M	Cat-II(A)	Cat-II(A)-WM
21	HCK2202ACS000394	ACS22062	SHASHIREKHA K	Cat-III(A) / KM	Cat-III(A)-KM
22	HCK2202ACS001636	ACS22256	LAKSHMI D C	SC	SC-WM

Sl. No	Application Number	Register Number	Name of the Candidate	Category / Quota claimed	Selected category
23	HCK2202ACS001231	ACS22195	RAKSHA	Cat-II(A) /RU/ KM	GM-RU
24	HCK2202ACS001020	ACS22160	SUDEEP RAVINDRA ASHTEKAR	Cat-II(A) /RU	GM-RU
25	HCK2202ACS000385	ACS22060	SWAPNA V	SC	SC-WM
26	HCK2202ACS000451	ACS22075	ROHITH L	SC	SC-EX*
27	HCK2202ACS000641	ACS22110	KUSUMA B M	SC /RU / KM	GM-RU
28	HCK2202ACS001167	ACS22183	ASHWINI MAYAPPA MAVARAKAR	SC / KM	SC-KM
29	HCK2202ACS001094	ACS22173	BHANU K N	Cat-III(A) / RU/ KM	GM-RU
30	HCK2202ACS001064	ACS22169	CHAITHRA	Cat-II(A)/RU/ KM	Cat-II(A)- WM
31	HCK2202ACS001192	ACS22189	PRASHANTH N V	Cat-III(A)/RU	Cat-III(A)- RU
32	HCK2202ACS001232	ACS22196	ASHIF SARWAN	Cat-II(B)/KM	Cat-II(B)- KM
33	HCK2202ACS000583	ACS22098	TANJILA IRFAN NADAF	Cat-I / KM	Cat-I-KM
34	HCK2202ACS000991	ACS22154	KAVYA R	Cat-II(A)	Cat-II(A)- WM
35	HCK2202ACS001419	ACS22227	POOJA T M	Cat-III(B) / RU	Cat-III(B)- RU
36	HCK2202ACS000330	ACS22050	PRATIBHA M PATIL	Cat-II(A)	Cat-II(A)- EX *
37	HCK2202ACS000947	ACS22150	ABHISHEK TENGINAKAYI	Cat-III(B)/ RU/ KM	Cat-III(B)- RU
38	HCK2202ACS000893	ACS22139	AKSHATA MALLAPPA ANDUGOL	Cat-III(B) / RU/ KM	Cat-III(B)- DP **

Contd.

****Note: The candidates at Sl. No. 05, 14, 26, and 36 are qualified for selection under Ex-servicemen quota as per Government Order No.DPAR 34 SeNeNi 95, Bengaluru, dated 15th July 1996, due to non-availability of Ex-servicemen candidates under the said category.***

*****Note: The candidate at Sl. No. 38 is qualified for selection under Persons Displaced from Project quota as per Government Notification DPAR 252 SRR 2020 (P-1) dated 07th July 2021, due to non-availability of eligible Persons displaced from project candidates under the said category.***

CANDIDATES SELECTED UNDER LOCAL CADRE

Sl. No	Application Number	Register Number	Name of the Candidate	Category / Quota claimed	Selected category
1	HCK2202ACS001357	ACS22218	FAKRUDDEENSAB	GM / RU / KM	GM-UR
2	HCK2202ACS000344	ACS22051	NARAPPA EATHINATTI	GM / RU / PC /KM	GM-PC
3	HCK2202ACS000454	ACS22076	TRILOKNATHA H M	Cat-III(B)	GM-WM *

****Note: The candidate at Sl. No. 03 is qualified for selection under Women quota as per Government Order No.DPAR 34 SeNeNi 95, Bengaluru, dated 15th July 1996, due to non-availability of eligible Women candidate under the said category.***

The selection of above candidates is subject to verification of genuineness of documents by the competent authorities and receipt of Character and Antecedents verification report and Medical Fitness report and also production of No Objection Certificate in case of In-Service candidates.

The selected candidates are hereby directed to submit the original documents relating to their date of birth, qualification, caste and other reservation claimed by them, along with the challan, for having remitted the requisite fee before the concerned competent authorities if any, for verification of the genuineness of the documents, by appearing at Recruitment Branch of this office, either personally or through authorized person, **during office hours on 5th, 6th, 10th to 13th and 15th April 2023.**

**BY ORDER OF HON'BLE THE
CHIEF JUSTICE,**

**Sd/-
(MANJUNATH NAYAK)
REGISTRAR (RECRUITMENT)
HIGH COURT OF KARNATAKA
BENGALURU**